

NATIONAL COMPANY LAW TRIBUNAL
OBJECTIONS LIST DATED 13.08.2025 TO 14.08.2025
PETITION , APPLICATIONS , ADDITIONALS
HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

NOTE :- IF YOUR MATTER IS NOT LISTED ON THIS SHEET, OR IF YOUR OBJECTION IS NOT BEING RESOLVED, WE REQUEST YOU TO PLEASE CONTACT OUR HELP DESK AT 011-24363846. TIME MONDAY TO FRIDAY 10:AM TO 1 PM & 2PM TO 5PM

IF IT'S A TECHNICAL ISSUE THAT CAN BE RESOLVED, WE WILL ENDEAVOR TO ASSIST YOU AND COMMUNICATE THE STATUS OF YOUR OBJECTIONS.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	8/8/2025	CA(A) Merger and Amalgamation(Companies Act)	710102070252025		AKSHAY BUILDWELL PRIVATE LIMITED VS	Sub-section (I) of section 230	8/13/2025	required documents are not uploaded only index upload. File incomplete	Abhishek Nahta
2	8/8/2025	Company Petition IB (IBC)	710102070172025		KRISHNA PROJECTS PRIVATE LIMITED VS	IBC Section 59	8/13/2025	1. all documents merge in one portal. 2. file complete.	NIRAJ
3	8/11/2025	Company Petition (Companies Act)	710102070792025		RAJNIGANDHA SANJAY PATIL VS EVERYWHERE AS A SERVICE PRIVATE LIMITED	Sec. 58(3),Sec. 59	8/13/2025	no of objections: - 1. bookmarking is mandatory in pdf 2. Rs.25/- welfare and Rs. 3/- court fees missing in vakalatnama 3. need every page sign in annexure 4. remove blank page no-134,137	KAUSIK
4	8/9/2025	Company Petition IB (IBC)	710102070352025		TRINITY SERVICES VS VENUS BUILDTech INDIA PRIVATE LIMITED	IBC Under Sec 9	8/13/2025	1. memo of parties put on after index. 2. 25Rs welfare fee and date missing in vakalatnama compulsory. 3. Demand notice reply missing. 4. OCR missing. 5. 9(3)b affidavit missing. 6 SECTION NOT MENTIONED IN SOFT COPY	Raymond
5	8/10/2025	Company Petition IB (IBC)	710102070412025		PARAG AGARWAL VS PRADEEP KUMAR KAUSHIK	Sec 60(5)	8/13/2025	no of objection 1. case type wrong 2. incomplete online basic detail 3. application need every pages sign 4 pagination missed in book marking as per index 5 paste tickets on blank side of vakalatnama.	soumitra chatterjee
6	8/11/2025	Company Petition IB (IBC)	710102070702025		IIFL HOME FINANCE LIMITED VS ANGELS INFRATEL PRIVATE LIMITED	IBC under Sec 7	8/13/2025	1. documents not merge properly. 2. file incomplete.	Niraj Kumar
7	8/12/2025	Company Petition (Companies Act)	710102071092025		RIYA BALHARA (THROUGH SPA HOLDER PARVESH KUMAR) VS EAZYAPP TECH PRIVATE LIMITED	Sec. 58(3),Sec. 59	8/13/2025	no of objections: - 1. bookmarking is mandatory in pdf 2. pagination missing in index and pdf 3. need sign every page in petition 4. remove APPEAL word in pdf 5. MOA & AOA missing 6. Master Index missing 7. Proof of Service missing 8. Vakalatnama missing	Umesh
8	8/13/2025	Intervention Petition (IBC)	710102071462025		VIVEK KHANNA & ORS. VS SPAZE TOWERS PRIVATE LIMITED	Section 60(5)/Rule 11	8/14/2025	No of objection 1. Bookmarking missed in pdf 2. Memo party missed in pdf 3. Petitioner 2 affidavit missed in pdf 4. True copy sign missed in annexure page no 25 to 157 . 5. 25rs welfare ticket and 3rs court fees missed in pdf.	ISHTHA SINGH
9	8/12/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102071102025		R SYSTEMS INTERNATIONAL LIMITED VS SPAZE TOWERS PRIVATE LIMITED	Application under any other provisions	8/14/2025	1. Case type wrong 2. section not mentioned in index 3. Memo party missed 4. remove extra pdf and submit final pdf 5. mentioned the section online portal 6. Affidavit missed in pdf 7. True copy sign required in annexure	Sumit Kumar Shukla

10	8/13/2025	Company Petition (Companies Act)	710102071362025		TARUNBIR SINGH SETHI VS BIMA HUB INSURANCE WEB AGGREGATOR PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	8/14/2025	no of objections: - 1. bookmarking is compulsory in pdf 2. pagination missing in index and pdf 3. date missed in vakalatnama 4. OCR missing in pdf 5. remove double pdf entry	Ashutosh Kumar Tiwari
11	8/14/2025	Company Petition (Companies Act)	710102071612025		DR. NAVEEN CHAUDHARI VS SINO CREDITS AND LEASING LTD.	Sec. 213	8/14/2025	no of objections: - 1. need sign every page in application 2. case type wrong in affidavit page no-80B && also vakalatnama 3. respondent name wrong in vakaltanama 4. MOA && AOA wrong	Swati Surbhi
12	7/23/2025	Interlocutory Application (I.B.C)	710102064612025	COMPANY PETITION IB (IBC)/725(ND)2020	ANIL KOHLI LIQUIDATOR FOR DEHRADHUN HIGHWAYS PROJECT LIMITED VS	Regulation 44(2), Liquidation process Regulation, 2016	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
13	7/27/2025	Interlocutory Application (I.B.C)	710102065592025	COMPANY PETITION IB (IBC)/264(ND)2024	MOHIT GOYAL VS VATIKA INFRACON PRIVATE LIMITED VS PRATEEK GUPTA (HUF) & ORS.	Section 12(2)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ADHISH SRIVASTAVA
14	7/28/2025	Interlocutory Application (I.B.C)	710102065852025	COMPANY PETITION IB (IBC)/525(ND)2024	KAMALL AHUJA LIQUIDATOR OF JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS JAGTAR SINGH MEMBER OF SUSPENDED BOARD OF DIRECTORS	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Vishal
15	7/29/2025	Interlocutory Application (I.B.C)	710102066612025	COMPANY PETITION IB (IBC)/619(ND)2019	MS VATIKA INFRACON PRIVATE LIMITED AND ORS. VS PRATEEK GUPTA HUF AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/R regulation 35A	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
16	7/28/2025	Company Application (Companies Act)	710102065842025	COMPANY PETITION (COMPANIES ACT)/215(ND)2024	KAMALL AHUJA LIQUIDATOR OF JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS JAGTAR SINGH MEMBER OF SUSPENDED BOARD OF DIRECTORS	Rule 11 of NCLT	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Vishal
17	7/29/2025	Interlocutory Application (I.B.C)	710102066692025	COMPANY PETITION IB (IBC)/619(ND)2019	VATIKA IT PARKS PRIVATE LIMITED VS BEACON TRUSTEESHIP LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/R regulation 35A	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
18	7/28/2025	Interlocutory Application (I.B.C)	710102065872025	COMPANY PETITION IB (IBC)/203(ND)2025	MRS SHAKUNTALA DEVI KULSHRESTHA VS SUNIL KUMAR AGGARWAL RESOLUTION PROFESSIONAL GSS PROCON PVT. LTD	Application under any other provisions-IBC	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Vishal
19	7/31/2025	Interlocutory Application (I.B.C)	710102067162025	COMPANY PETITION IB (IBC)/1896(ND)2019		Section 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Avichal Mishra

20	7/30/2025	Interlocutory Application (I.B.C)	710102066962025	COMPANY PETITION IB (IBC)/706(PB)2018	GIAN CHAND NARANG LIQUIDATOR FOR APEX BUILDSYS LIMITED VS SUNIL KUMAR AGGARWAL RESOLUTION PROFESSIONAL GSS PROCON PVT. LTD	Regulation 44(2), Liquidation process Regulation , 2016	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
21	7/30/2025	Interlocutory Application (I.B.C)	710102067012025	COMPANY PETITION IB (IBC)/3(ND)2020	DEEPAK MAINI RESOLUTION PROFESSIONAL VS SUNIL KUMAR AGGARWAL RESOLUTION PROFESSIONAL GSS PROCON PVT. LTD	Section 12(2)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
22	7/31/2025	Interlocutory Application (I.B.C)	710102067262025	COMPANY PETITION IB (IBC)/953(PB)2018	M/S HANUNG TOYS AND TEXTILES LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Amol
23	7/31/2025	Interlocutory Application (I.B.C)	710102067322025	COMPANY PETITION IB (IBC)/674(PB)2021	DEVENDRA UMRao RESOLUTION PROFESSIONAL FOR VARDHMAN ESTATES & DEVELOPERS PVT. LTD. VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Applicatio n under any other provisions- IBC	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
24	7/31/2025	Interlocutory Application (I.B.C)	710102067352025	COMPANY PETITION IB (IBC)/674(PB)2021	DEVENDRA UMRao RESOLUTION PROFESSIONAL FOR VARDHMAN ESTATES & DEVELOPERS PVT. LTD. VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sections 60(5)/Regul ation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
25	7/31/2025	Interlocutory Application (I.B.C)	710102067272025	COMPANY PETITION IB (IBC)/953(PB)2018	M/S HANUNG TOYS AND TEXTILES LIMITED VS ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Amol
26	8/1/2025	Interlocutory Application (I.B.C)	710102067712025	COMPANY PETITION IB (IBC)/2158(ND)2019	CHANCHAL DUA LIQUIDATOR FOR HITECH GRAIN VS ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
27	8/1/2025	Interlocutory Application (I.B.C)	710102067552025	COMPANY PETITION IB (IBC)/987(ND)2019	AJIT SINHA VS PANKAJ KHAITAN	Section 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	VIKRAM
28	7/30/2025	Interlocutory Application (I.B.C)	710102066932025	COMPANY PETITION IB (IBC)/85(ND)2021	DEVENDRA UMRao VS PANKAJ KHAITAN	Applicatio n under any other provisions- IBC	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Abhishek Parmar

29	8/2/2025	Interlocutory Application (I.B.C)	710102067852025	COMPANY PETITION IB (IBC)/322(ND)2025	RAKESH KUMAR JINDAL RP IN THE MATTER OF MS. KAAJAL AIJAZ ILMI VS PANKAJ KHAITAN	Application under any other provisions-IBC	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Ayushi Gupta
30	8/4/2025	Interlocutory Application (I.B.C)	710102068602025	COMPANY PETITION IB (IBC)/55(ND)2018	JALES KUMAR GROVER RESOLUTION PROFESSIONAL VS PANKAJ KHAITAN	Application under any other provisions-IBC	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
31	8/4/2025	Interlocutory Application (I.B.C)	710102068302025	COMPANY PETITION IB (IBC)/306(ND)2022	NEELAM RANA TIWARI VS MR. SANJAY MEHRA RESOLUTION PROFESSIONAL OF PUSHPA BUILDERS LTD.	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Rajanish
32	8/11/2025	Company Application(Companies Act)	710102070652025	COMPANY PETITION (COMPANIES ACT)/92(ND)2025	RAVINDER SINGH VS NYSAA RETAIL PRIVATE LIMITED	Rule 11 of NCLT	8/13/2025	no of objection 1. fill online of all respondent with basic detail 2. vakalatanama missed	Ravi Tyagi
33	8/11/2025	Interlocutory Application (I.B.C)	710102070772025	COMPANY PETITION IB (IBC)/3383(ND)2019	JORAWER SINGH VS M/S SAINOV SPIRITS PRIVATE LIMITED	Section 60(5)	8/13/2025	no of objection 1. missed online basic detail as like petitioner and respondent address and pin code 2. application need every pages sign 3. 25 rs welfare missed in vakalatanama.	ABHISHEK
34	8/12/2025	Interlocutory Application (I.B.C)	710102070852025	COMPANY PETITION IB (IBC)/297(PB)2018	NEELAM KUMAR JAIN VS M/S SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	8/13/2025	no of objection 1. fill respondent in respondent corner in online portal 2. application need every pages sign 3. 25 rs and 3 rs court fee missed in vakalatanama. 4 annexures page missed true copy 5 pagination missed in book marking as per index 6 need to delete extra same pdf uploaded in online 7 main case not mention in vakalatanama.	samarth shandilya
35	8/12/2025	Interlocutory Application (I.B.C)	710102070872025	COMPANY PETITION IB (IBC)/218(ND)2024	MR. VIVEK PARTI RESOLUTION PROFESSIONAL FOR VS REALTECH PRIVATE LIMITED VS SANJAY KUMAR MITTAL SUSPENDED DIRECTOR	Section 19(2) / Regulation 30	8/13/2025	no of objection 1. 25 rs welfare and 3 rs court fee missed in vakalatanama. 2. proof of service missed	NIPUN
36	8/11/2025	Interlocutory Application (I.B.C)	710102070442025	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN_(29TH MSR_STELLAR) VS SANJAY KUMAR MITTAL SUSPENDED DIRECTOR	Application under any other provisions-IBC	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	MOHD NAZIM
37	8/11/2025	Interlocutory Application (I.B.C)	710102070612025	COMPANY PETITION IB (IBC)/740(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL IN THE MATTER OF PUNITA KHANNA (PG TO CD) VS SANJAY KUMAR MITTAL SUSPENDED DIRECTOR	Rule 11 of NCLT, 2016	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	SHIV NANDAN SHARMA

38	8/11/2025	Interlocutory Application (I.B.C)	710102070432025	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN_(28TH MSR_STELLAR) VS SANJAY KUMAR MITTAL SUSPENDED DIRECTOR	Applicatio n under any other provisions- IBC	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	MOHD NAZIM
39	8/12/2025	Interlocutory Application (I.B.C)	710102070932025	COMPANY PETITION IB (IBC)/294(PB)2023	VIRTUOSO IPE PRIVATE LIMITED THROUGH ITS DIRECTORS MR. ATUL L GALA RESOLUTION PROFESSIONAL VS SANJAY KUMAR MITTAL SUSPENDED DIRECTOR	Sec 60(5)	8/13/2025	no of objection 1. fill petitioners address in online portal 2 petitioner address pincode	Mukesh Singh Bhadauria
40	8/12/2025	Interlocutory Application (I.B.C)	710102070952025	COMPANY PETITION IB (IBC)/1718(PB)2018	USHA JUYAL VS AJIT KUMAR	Rule 11 of NCLT, 2016	8/13/2025	no of objection 1. date missed in vakalatanama. 2. fill basic detail in online portal as like mobile no	PRANAV
41	8/12/2025	Interlocutory Application (I.B.C)	710102071082025	COMPANY PETITION IB (IBC)/397(ND)2024	MIRUM DIGITAL PVT LTD THROUGH ITS AR VS MR BHOOPESH GUPTA RESOLUTION PROFESSIONAL OF HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	8/13/2025	1. case type wrong.	Samarth Kapoor
42	8/11/2025	Company Application(Companies Act)	710102070522025	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	PURNIMA COLONISERS PVT LTD AND ORS VS VEENA GUPTA	Rule 11 of NCLT	8/13/2025	no of objection 1. book marking mandatory as per index with pagination 2 page no missed in index 3. memo parties missed in index and pdf 4 application need every pages sign 5 affidavit missed 6 vakalatanama missed 7 need to delete extra same pdf uploaded in proof of service portal 8 proof of service missed 9 annexures page missed sign with true copy	Akash Verma
43	8/11/2025	Interlocutory Application (I.B.C)	710102070472025	COMPANY PETITION IB (IBC)/294(PB)2023	VIRTUOSO IPE PRIVATE LIMITED THROUGH ITS DIRECTORS MR. ATUL L GALA RESOLUTION PROFESSIONAL VS MR. ANIL MADAN	Sec 60(5)	8/13/2025	no of objection 1. incomplete basic detail in online portal	Mukesh Singh Bhadauria
44	8/11/2025	Company Application(Companies Act)	710102070462025	COMPANY PETITION (COMPANIES ACT)/36(ND)2016	RISHI INFRATECH PVT LTD VS MAHAMAYA EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	8/13/2025	no of objection 1. need to delete SHRI SHASHANK GUPTA entry in online portal 2. vakalatanama missed 3. incomplete online basic detail phone no or pin code	RAKESH KUMAR
45	8/4/2025	Interlocutory Application (I.B.C)	710102068322025	COMPANY PETITION IB (IBC)/692(ND)2022	RESOLUTION PROFESSIONAL - KIRAN UDYOG PVT LTD VS MAHAMAYA EXPORTS PRIVATE LIMITED	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Pooja Bahry
46	8/12/2025	Interlocutory Application (I.B.C)	710102071062025	COMPANY PETITION IB (IBC)/565(PB)2021	ENDLESS SERVICES PRIVATE LIMITED VS SLR TECHINFRA PRIVATE LIMITED	Section 12(2)	8/13/2025	1. mention bookmarking according your index with page numbering. 2. remove main case parties in online portal. 3. need every page sign in application.	Kanika Singhal
47	8/12/2025	Restoration Application (IBC)	710102071182025	COMPANY PETITION IB (IBC)/296(PB)2024	THE CANARA BANK LIMITED VS ANIL KUMAR SHARMA	Rule 11 of NCLT, 2016	8/13/2025	no of objection 1. 1 rs court fee missed in vakalatnama.	ARUN

48	8/4/2025	Interlocutory Application (I.B.C)	710102068612025	COMPANY PETITION IB (IBC)/62(ND)2024	MR. SHAILENDRA SINGH RESOLUTION PROFESSIONAL M/S MORPHEUS PRODEVELOPERS PRIVATE LIMITED VS MR. SANTRAJ KASANA MEMBER OF SUSPENDED BOARD OF DIRECTOR	Section 19(2) / Regulation 30	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
49	8/12/2025	Restoration Application (IBC)	710102071172025	COMPANY PETITION IB (IBC)/295(PB)2024	THE CANARA BANK LIMITED VS SHIV PRIYA	Rule 11 of NCLT, 2016	8/13/2025	no of objection 1. 1 rs court fee missed in vakalatanama	ARUN
50	8/12/2025	Interlocutory Application (I.B.C)	710102071132025	COMPANY PETITION IB (IBC)/346(ND)2025	ATMA RAM HOUSE INVESTMENT PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Application under any other provisions-IBC	8/13/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no missed in index 3. 25 rs welfare and 3 rs court fee missed in vakalatanama 4 date missed in vakalatanama. 5 page no missed in pdf 6 main case no missed in affidavit and vakalatanama. and in main application 7 delete extra same entry in proof of service deleted 8 proof of service missed	ANURAG YADAV
51	8/13/2025	Interlocutory Application (I.B.C)	710102071482025	COMPANY PETITION IB (IBC)/558(ND)2024	ACHLA AGARWAL VS NAVNEET KUMAR GUPTA IRP OF ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec 60(5)	8/14/2025	No of objection 1. Correct the bookmarking 2. OCR missed in pdf 3. True copy missed in annexure 4. 25rs welfare and 3rs court fees and date missed in vakalatnama	Gaurav Singh
52	8/12/2025	Interlocutory Application (I.B.C)	710102071152025	COMPANY PETITION IB (IBC)/560(PB)2017	KAMAL SURI VS NIIL INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	8/13/2025	no of objection 1. hindi page need english translate copy in volume 1 and volume 2 and 3 2. fill mobile no in basic detail	Sasttra Legal
53	8/2/2025	Interlocutory Application (I.B.C)	710102068142025	COMPANY PETITION IB (IBC)/2688(ND)2019	BRJESH SINGH BHADAURIYA RESOLUTION PROFESSIONAL FOR RCI INDUSTRIES & TECHNOLOGIES LIMITED VS THE MANAGING DIRECTOR HIMACHAL PRADESH STATE ELECTRICITY BOARD LIMITED	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
54	8/4/2025	Interlocutory Application (I.B.C)	710102068292025	COMPANY PETITION IB (IBC)/1747(PB)2018	AADI PROPUILD PVT LTD (APPL) EPIL (CONSORTIUM) VS RAKESH KUMAR GUPTA RP OF EARTH BUILDPROP PVT. LTD.	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	AVINASH
55	8/12/2025	Company Application(Companies Act)	710102071002025	COMPANY PETITION IB (IBC)/1747(PB)2018	CHANDRAKANT SANJEEV A SHETTY VS GAJALEE COASTAL FOODS PRIVATE LIMITED & ORS	Rule16(d), NCLT Rules,2016	8/14/2025	no of objections: - 1. case type wrong in online portal	Shawn
56	8/13/2025	Interlocutory Application (I.B.C)	710102071422025	COMPANY PETITION IB (IBC)/373(ND)2022	NISHA MALPANI (RESOLUTION PROFESSIONAL) VS GAJALEE COASTAL FOODS PRIVATE LIMITED & ORS	Section 105,112, 113	8/14/2025	No of objection 1. section wrong in index as per online portal. 2. sign missed page no 4.	ankur gupta
57	8/13/2025	Interlocutory Application (I.B.C)	710102071402025	COMPANY PETITION IB (IBC)/717(ND)2019	ARVIND VS SHRI DEEPAK KUMAR GOYAL	Sec 60(5)	8/14/2025	No of objection 1. Sign missed in application 2. True copy sign missed in annexure	rit arora

58	8/8/2025	0710102066532025(No.of Docs 2)	0710102066532025/1	INTERLOCUTORY APPLICATION (I.B.C)/3840(ND)2025	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. AGSON GLOBAL PRIVATE LIMITED	Section 22, 27	8/14/2025	No of objection 1. kindly attach compliance order 2. remove extra pdf	rajeshgautam1960
59	8/11/2025	0710102075612020(No.of Docs 1)	0710102075612020/2	INTERLOCUTORY APPLICATION (I.B.C)/3107(PB)2020	ICICI BANK LIMITED VS. M/S. ESSAR POWER JHARKHAND LIMITED	Sec 43(1) r/w Sec 44 (1)	8/14/2025	1. Three Rupees court fee missed on vakalatanama. 2. Index and bookmarking mandatory. 3. Kindly attach the compliance order.	Ayushkashyap
60	8/10/2025	0710102088882021(No.of Docs 2)	0710102088882021/10	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub- Section (1) Of Section 66.	8/14/2025	1. kindly attach the compliance order. 2. Counsel details incomplete in PDF.	YATISH
61	8/12/2025	0710102020072022(No.of Docs 3)	0710102020072022/1	INTERLOCUTORY APPLICATION (I.B.C)/1349(PB)2022	NIL FLORENCE HOMEBUYERS WELFARE ASSOCIATION VS. NIL INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/14/2025	1. Kindly provide the master index. 2. kindly upload the separated index according to each volumes. 3. pagination missed in bookmarking	srishtijuneja
62	8/13/2025	0710102023882023(No.of Docs 5)	0710102023882023/9	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFES FROZEN FOOD EXPORTS PRIVATE LIMITED	IBC under Sec 7	8/14/2025	no of objection 1.vol 2 and 3, 4, content is not visible pages in pdf 2.proof of service	SHITALKHATRI@12 3
63	8/13/2025	0710102012402025(No.of Docs 2)	0710102012402025/4	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL OF DREAM PROCON PRIVATE LIMITED VS. MANOHAR VIJ RESOLUTION PROFESSIONAL OF M/S LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	8/14/2025	1. kindly attach the compliance order dated 07.08.2025 is missed as per mention in Index. 2. bookmarking mandatory.	vishalhirawat
64	8/13/2025	0710102012452025(No.of Docs 2)	0710102012452025/1	INTERLOCUTORY APPLICATION (I.B.C)/1235(ND)2025	RAJEEV GUPTA VS. BRIJESH SINGH BHADAURIYA RESOLUTION PROFESSIONAL OF RCI INDUSTRIES & TECHNOLOGIES LTD.	Sec 60(5)	8/14/2025	1. double numbering page no 60 to 111 and 128 to 141 in PDF.	abhi4064
65	2/11/2025	0710102014212025(No.of Docs 0)	0710102014212025/6	COMPANY PETITION IB (IBC)/165(ND)2025	LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9	8/14/2025	1. OCR missed in all volumes. 2. kindly attach the compliance order dated 06.08.2025 as per mention in Index. 3. Page not readable properly page no. 250 to 263 in PDF. 4. Kindly upload proper bookmarking according to the volumes	
66	8/12/2025	0710102018602025(No.of Docs 3)	0710102018602025/5	INTERLOCUTORY APPLICATION (I.B.C)/1197(ND)2025	M/S RIVIERKRISHNA DEVELOPERS LLP VS. VIJENDER SHARMA & ANR.	Sec 60(5)	8/14/2025	1. pagination missed in bookmarking in all volumes. 2. Not readable properly page no 121, 241 to 245 in PDF. 3. Incomplete pages in annexure page no 75 to 85 in PDF. 4. Remove double numbering page no. 192 to 202, 112 to122 and 147 to 181 in PDF 5. Vakalatanama missed in PDF.	Liquidator2018

67	8/12/2025	0710102018672025(No.of Docs 2)	0710102018672025/6	COMPANY PETITION IB (IBC)/284(ND)2025	SHRAVAN MINOCHA AND ORS VS. MS RAHEJA DEVELOPERS LTD	IBC under Sec 7	8/14/2025	1. kindly attach the compliance order.	D/2579/2012
68	8/12/2025	0710102019262025(No.of Docs 2)	0710102019262025/6	COMPANY PETITION IB (IBC)/176(ND)2025	NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED	IBC under Sec 7	8/14/2025	1. Bookmarking and OCR missed in PDF.	Prashant2612
69	8/12/2025	0710102019722025(No.of Docs 3)	0710102019722025/5	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	8/14/2025	1. Remove double pagination in all volumes page no. 74 to 95,118 to 121, 123 to 132A, 169 to 197, 198 to 256 and 273 in PDF. 2. Not readable page no. 118 to 119 and 131 to 132,184 to 186, 189, 190 to 191 in PDF. 3. 133 page no missed in PDF. 4. Vakalatanama missed in PDF.	Liquidator2018
70	8/13/2025	0710102020792025(No.of Docs 2)	0710102020792025/3	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	8/14/2025	1. index missed in PDF. 2. sign missed on every page of rejoinder. 3. counsel details missed on last page of rejoinder. 4. pagination missed in bookmarking.	studidwivedi
71	8/13/2025	0710102021462025(No.of Docs 1)	0710102021462025/3	COMPANY PETITION (COMPANIES ACT)/54(ND)2025	TRL RICELAND PRIVATE LIMITED	Sec. 55(3)	8/14/2025	1. Kindly attach the compliance order.	alok2343
72	8/13/2025	0710102046702025(No.of Docs 2)	0710102046702025/2	COMPANY PETITION IB (IBC)/333(ND)2025	INVESTCARE REALTY LLP VS. RAJESH CHOUDHARY	IBC under Sec 7	8/14/2025	1. bookmarking mandatory in PDF.	aslawcham@gmail. com
73	8/11/2025	0710102056182025(No.of Docs 2)	0710102056182025/1	INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2025	TECPRO SYSTEMS LIMITED (UNDER LIQUIDATION THROUGH ITS LIQUIDATOR MR. RAMACHANDRAN SUBRAMANIAM VSKANTI BIJLI UTP ADAN NIGAM LIMITED (A WHOLLY OWNED SUBSIDIARY OFNTPC LTD.)	Applicatio n under any other provisions- IBC	8/14/2025	1. three Rs. court fee and 25 Rs. welfare ticket missed on Vakalatanama in PDF.	vikramsinghbaid
74	8/9/2025	0710102056712025(No.of Docs 1)	0710102056712025/2	COMPANY PETITION IB (IBC)/366(ND)2025	SHRI KRISHNA BUILD TECH VS. ADORE PROPBUILD LLP (LLPIN: AAW-3719)	IBC Under Sec 9	8/14/2025	No of objection 1. Kindly attach compliance order	Oshlegal
75	8/12/2025	0710102062742025(No.of Docs 1)	0710102062742025/2	COMPANY APPLICATION(COMP ANIES ACT)/161(ND)2025	MILES EDUCATION PRIVATE LIMITED VS. FUTURENSE TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT	8/14/2025	index and bookmarking mandatory.	Tine Abraham
76	8/11/2025	0710102063762025(No.of Docs 2)	0710102063762025/1	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2025	ANIL KOHLI	Section 105,112, 113	8/14/2025	kindly attach the compliance order.	honeysatpal
77	8/11/2025	0710102063822025(No.of Docs 2)	0710102063822025/1	INTERLOCUTORY APPLICATION (I.B.C)/3679(PB)2025	ANIL KOHLI	Section 105,112, 113	8/14/2025	kindly attach the compliance order dt. 29.07.2025 missed in PDF as per mention in index.	honeysatpal

78	8/11/2025	0710102063792025(No.of Docs 2)	0710102063792025/1	INTERLOCUTORY APPLICATION (I.B.C)/3699(PB)2025	ANIL KOHLI	Section 105,112, 113	8/14/2025	kindly attach the compliance order dt. 30.07.2025 missed in PDF as per mention in index.	honeysatpal
79	8/8/2025	0710102064182025(No.of Docs 2)	0710102064182025/1	INTERLOCUTORY APPLICATION (I.B.C)/3618(ND)2025	MUJAHID VS. ASSISTANT COMMISSIONER CENTRAL GST	Rule 11 of NCLT, 2016	8/14/2025	No of objection 1. copy of vakalatnama missed in pdf 2. compliance order needed	nikitamanu
80	8/8/2025	0710102064182025(No.of Docs 2)	0710102064182025/2	INTERLOCUTORY APPLICATION (I.B.C)/3618(ND)2025	MUJAHID VS. ASSISTANT COMMISSIONER CENTRAL GST	Rule 11 of NCLT, 2016	8/14/2025	No of objection 1. copy of vakalatnama missed in pdf	nikitamanu
81	8/8/2025	0710102064492025(No.of Docs 2)	0710102064492025/1	COMPANY PETITION IB (IBC)/426(ND)2025	PACIFIC IRON MANUFACTURING LIMITED VS. NISARG ISPAT PRIVATE LIMITED	IBC under Sec 7	8/14/2025	No of objection 1. Kindly attach compliance order 2. date missed in index	yash@badkur
82	8/12/2025	0710102040672023(No.of Docs 2)	0710102040672023/9	COMPANY PETITION IB (IBC)/294(PB)2023	SWISS PROMOTION PRIVATE LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC Under Sec 9	8/14/2025	1. OCR missed page no 2- 19 in PDF	babuanish2@gmail. com
83	8/12/2025	0710102102022023(No.of Docs 1)	0710102102022023/2	COMPANY APPEAL(COMPANIE S ACT)/311(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (UNIVERSAL FACILITY MANAGEMENT PVT LTD)	Sec 252 (1) - By Governme nt Body	8/14/2025	1. kindly attach compliance order. 2. Counsel sign missed on index. 3. True copy sign missed in Annexures.	itdpuneetrai
84	8/12/2025	0710102102042023(No.of Docs 1)	0710102102042023/2	COMPANY APPEAL(COMPANIE S ACT)/312(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (XAD SOFTWARE PVT LTD)	Sec 252 (1) - By Governme nt Body	8/14/2025	1. kindly attach compliance order. 2. Counsel sign missed on index. 3. True copy sign missed in Annexures.	itdpuneetrai
85	8/13/2025	0710102104222023(No.of Docs 3)	0710102104222023/8	TRANSFER PETITION(COMPANI ES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	8/14/2025	1. As per mention in Index Proof of service missed. 2. in VOL 2 index vakalatanama didn't mention.	angadmehta
86	8/13/2025	0710102104222023(No.of Docs 3)	0710102104222023/8	TRANSFER PETITION(COMPANI ES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	8/14/2025	1. As per mention in Index Proof of service missed. 2. in VOL 2 index vakalatanama didn't mention.	angadmehta
87	8/13/2025	0710102003252024(No.of Docs 2)	0710102003252024/5	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	8/14/2025	1. kindly attach the compliance order. 2. Petitioner sign missing in index	dhirajphilip
88	8/13/2025	0710102052742024(No.of Docs 1)	0710102052742024/7	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/56(ND)2024	ARTLINE VINIMAY PVT LTD	Sec. 230- 232 - Second Motion	8/14/2025	1. Counsel details missed on last page no 5 of Affidavit 2. Not readable properly page 43 to 48 in PDF. 3. True Copy missed on Annexures in PDF.	cfcadm00521
89	8/13/2025	0710102011562025(No.of Docs 1)	0710102011562025/3	COMPANY PETITION IB (IBC)/164(ND)2025	PURMA PLAST PRIVATE LIMITED VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	8/14/2025	1. index and bookmarking missed in PDF (Only proof of service uploaded). 2. Kindly attach the compliance order.	Keystone Partners
90	8/11/2025	0710102032222023(No.of Docs 1)	0710102032222023/2	INTERLOCUTORY APPLICATION (I.B.C)/3275(ND)2023	RAKESH KUMAR JINDAL VSTRANSASIA AUTO AND GENERAL FINANCE LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	8/13/2025	1. Bookmarking and index mandatory and compliance order needed to file proof of service	iprakesh@17

91	8/8/2025	0710102050522025(No.of Docs 1)	0710102050522025/4	INTERLOCUTORY APPLICATION (I.B.C)/2975(ND)2025	GAURAV MITTAL RP IN THE MATTER OF PG VINOD KUMAR SHARMA	Applicatio n under any other provisions- IBC	8/13/2025	No of objection 1. Kindly attach compliance order	Advocatebharti@17
92	8/8/2025	0710102050522025(No.of Docs 1)	0710102050522025/3	INTERLOCUTORY APPLICATION (I.B.C)/2975(ND)2025	GAURAV MITTAL RP IN THE MATTER OF PG VINOD KUMAR SHARMA	Applicatio n under any other provisions- IBC	8/13/2025	No of objection 1. Kindly attach compliance order	Advocatebharti@17
93	8/12/2025	0710102051052025(No.of Docs 1)	0710102051052025/5	INTERLOCUTORY APPLICATION (I.B.C)/3076(ND)2025	NEEL KAMAL AGARWAL VS. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL UNNATI FORTUNE HOLDINGS	Sec 60(5)	8/13/2025	1.kindly attach the compliance order. 2. Sign missed on last page of Affidavit 3. Notary and date missed on Affidavit. 4. Index and bookmarking mandatory.	nirajchamyal
94	8/11/2025	0710102020712025(No.of Docs 3)	0710102020712025/1	INTERLOCUTORY APPLICATION (I.B.C)/2550(ND)2025	MR. DEEPAK KUMAR AGARWAL VS. MAHENDRA SINGH	Sec 60(5)	8/13/2025	1. True copy Sign missed Page no. 25 to 63, 161 to 193, 205 to 233 and 237 to 247, 352 to 440. 2. Not readable properly page no. 341, 342 344 to 347 in PDF. 3. Double numbering page no. 153 to 159 in PDF. 4. kindly upload translate page no. 158 to160, 175 to 176 and 200 to 202 in Hindi to English in PDF. 5. As per mention in Index page no 442 is missed in PDF.	jatinssethi
95	8/8/2025	0710102050542025(No.of Docs 1)	0710102050542025/1	INTERLOCUTORY APPLICATION (I.B.C)/2968(ND)2025	GAURAV MITTAL RP IN THE MATTER OF PG NEELAM VERMA	Applicatio n under any other provisions- IBC	8/13/2025	No of objection 1. Kindly attach compliance order	Advocatebharti@17
96	8/10/2025	0710102055092025(No.of Docs 1)	0710102055092025/1	INTERLOCUTORY APPLICATION(IBC)(L IQ.)/22(ND)2025	RASHMI MINTRI VSISHWAR GUGANRAM SAMOTA SUSPENDED BOARD MEMBER M/S VIDHATA METAL PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	8/13/2025	1. kindly attach the compliance order.	RiyaThomas
97	3/20/2024	0710102024272024(No.of Docs 0)	0710102024272024/6	INTERLOCUTORY APPLICATION(IBC)(P LAN)/13(ND)2024	MANOJ KULSHRESTHA VS THE CANARA BANK LIMITED VS. SONIA RASTOGI	Sec 30	8/13/2025	1. Double numbering from Pg no 6-27 in PDF. 2. Sign missed page no 6-27 in PDF.	
98	8/12/2025	0710102036402025(No.of Docs 2)	0710102036402025/2	COMPANY PETITION IB (IBC)/271(ND)2025		Section 95(1)	8/13/2025	;No of objections 1.OCR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortex bio-sceince pvt ltd	DIV1991
99	8/11/2025	0710102107952024(No.of Docs 2)	0710102107952024/5	INTERLOCUTORY APPLICATION (I.B.C)/6144(ND)2024	VS. SARVESHWAR CREATIONS PRIVATE LIMITED	Sec 60(5)	8/13/2025	kindly attach the compliance order.	nidhimohanparashar
100	8/12/2025	0710102005182025(No.of Docs 2)	0710102005182025/5	COMPANY PETITION IB (IBC)/80(ND)2025	KEDRION BIOPHARMA INDIA PRIVATE LIMITED	IBC Section 59	8/13/2025	1. OCR missed in PDF. 2. kindly attach the compliance order.	sonalijain
101	8/12/2025	0710102005652025(No.of Docs 2)	0710102005652025/6	COMPANY PETITION IB (IBC)/86(ND)2025	GRACE ELECTRICAL & CONTRACTORS PRIVATE LIMITED VS. FUTEC SHELTERS PRIVATE LIMITED	IBC Under Sec 9	8/13/2025	1 Counsel details missed on last page of written submission.	DEV&DEV
102	8/12/2025	0710102010562025(No.of Docs 2)	0710102010562025/8	COMPANY PETITION IB (IBC)/156(ND)2025	JAKHODIA TRAEXIM PRIVATE LIMITED VS. JAKHODIA TRAEXIM PRIVATE LIMITED	IBC Under Sec 10	8/13/2025	kindly attach the compliance order dt. 30.07.2025 as per mention on index.	D25612018

103	8/12/2025	0710102011472025(No.of Docs 2)	0710102011472025/2	INTERLOCUTORY APPLICATION (I.B.C)/1295(ND)2025	RAJESH KUMAR PATWARI (HUF) VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/13/2025	1. Index and bookmarking mandatory. 2. sign missed on every page of rejoinder. 3. Counsel details incomplete	iamsb0514
104	5/4/2025	0710102038382025(No.of Docs 0)	0710102038382025/7	COMPANY PETITION (COMPANIES ACT)/73(ND)2025	KALPANA ARORA VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/13/2025	No of objection 1. vakalatnama mandatory in reply	
105	8/11/2025	0710102040022025(No.of Docs 1)	0710102040022025/2	COMPANY PETITION IB (IBC)/320(ND)2025	SHAIENDER CHANDOK VS. APOLLO GREEN ENERGY LIMITED	IBC under Sec 7	8/13/2025	1. Date missed on vakalatanama.	info@dsnlegal
106	9/26/2019	0710102129452019(No.of Docs 0)	0710102129452019/10	COMPANY PETITION IB (IBC)/2503(ND)2019	AMBRANE INDIA PRIVATE LIMITED VS. MKMG JEWEL DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	8/13/2025	No of objection 1. Kindly attach compliance order	
107	8/11/2025	0710102049952025(No.of Docs 2)	0710102049952025/1	INTERLOCUTORY APPLICATION (I.B.C)/3025(ND)2025	IDBI BANK VS. EBIX SINGAPORE PTE. LTD.	Rule 11 of NCLT, 2016	8/13/2025	kindly attach the compliance order.	S.das@luthra.com
108	8/8/2025	0710102050522025(No.of Docs 1)	0710102050522025/2	INTERLOCUTORY APPLICATION (I.B.C)/2975(ND)2025	GAURAV MITTAL RP IN THE MATTER OF PG VINOD KUMAR SHARMA	Applicatio n under any other provisions- IBC	8/13/2025	No of objection 1. Kindly attach compliance order	Advocatebharti@17
PRASHANT KUMAR									
DEPUTY REGISTRAR									
PRASHANT KUMAR									
HELP LINE NO 011-24361890									
ROOM NO 103									
VICTOR VISHAL									
PREPARED BY									
ASSISTANT REGISTRAR									
VICTOR VISHAL									
HELP LINE NO 011-24361890									
ROOM NO 103									